1	2	3
Moong Dal		
Delhi	83	45
Mumbai	83	49
Kolkata	90	44
Chennai	85	45
Masoor Dal		
Delhi	66	62
Mumbai	60	59
Kolkata	65	54
Chennai	NR	NR

Source: State Civil Supplies Department

NR - Not Reported

## Request for subsidy to indigenous coconut oil

1728. PROF. P.J. KURIEN: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government is providing subsidy to palm oil (palmolein) distributed through the PDS;
  - (b) if so, the details thereof;
- (c) whether Government of Kerala has requested to give similar subsidy for the coconut oil distributed through the ration shops/PDS in Kerala;
  - (d) if so, the details thereof; and
- (e) whether giving subsidy to imported palm oil, while denying the same to indigenous coconut oil, is not discriminatory in nature and against the interests of both the coconut farmers and coconut oil consumers?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and (b) No, Sir. The Government do not provide subsidy to Palm Oil distributed through the PDS. However, in order to give relief to consumers from rising prices and to augment domestic availability of edible oils in the country, the Government of India has implemented a 'Scheme for distribution of subsidised imported edible oils through States/UTs'. The subsidy approved by the Government is as follows:

Period	Subsidy	
	(Rs. per Kg.)	
July 2008 to January 2009	15	
January 2009 to March 2009	25	
April, 2009 to March 2010	15	
April, 2010 to October 2010	15	

Under the Scheme the edible oils are imported by PSUs and they are distributed by State Governments at the rate of 1 litre per ration card per month.

(c) and (d) The Government of Kerala, vide its letters dated 29.3.2008, 23.6.2009 and 25.6.2009 had requested that the subsidy given under this Scheme may be allowed for coconut oil.

The Government of Kerala has been informed that in order to enhance availability of edible oils in the country, the subsidy under the 'Scheme for distribution of subsidised imported edible oils through States/UTs' is restricted to edible oils imported by PSUs and supplied to the States/UTs for distribution.

(e) The purpose of the Scheme is to provide relief to consumers by augmenting domestic availability of edible oils through imports. Therefore, subsidy under the above mentioned 'Scheme for distribution of subsidised imported edible oils through States/UTs' is restricted to edible oils imported by PSUs and supplied to the States/UTs for distribution.

## FCI Godowns in Nagaland

1729. SHRI KHEKIHO ZHIMOMI: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the estimated quantum of wheat and rice likely to be available in the Government/FCI godowns in Nagaland by the end of this financial year;
  - (b) whether it is a fact that condition of FCI godowns in North Eastern States is not good;
- (c) whether Government has received any proposal this year from the Government of Nagaland to establish new FCI godowns in the State;
  - (d) if so, the details thereof;
- (e) whether the Government of Nagaland has demanded for additional supply of wheat and rice this year;
  - (f) whether the demand was fulfilled; and